

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Maulana Azad College of Technology, Bhopal, for the year 1984-85. [Placed in Library. See No. LT—1601/85].
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Warangal, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions, by the Government on the working of the Regional Engineering College Warangal, for the year 1984-85. [Placed in Library. See No. LT—1602/85].
- (6) A copy of the Annual Accounts (Hindi and English versions) of the Maintained Institutions of the University of Delhi, Delhi, for the year 1982-83 together with Audit Report thereon.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT-1604/85].
- (8) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Calicut, for the year 1984-85 together with Audit Report thereon.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Tiruchirapalli, Tamil Nadu, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of Regional Engineering College, Tiruchirapalli, Tamil Nadu, for

the year 1984-85 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Tiruchirapalli, Tamil Nadu, for the year 1984-85. [Placed in Library. See No. LT—1605/85].

11.51 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 11th December, 1985, agreed without any amendment to the Payment of Bonus (Second Amendment) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 4th December, 1985.”

11.52 hrs.

PUBLIC ACCOUNTS COMMITTEE

Twentieth Report

[English]

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the Twentieth Report (Hindi and English versions) of the Public Accounts Committee on action taken by the Government on the recommendations contained in their 84th Report (7th Lok Sabha) relating to Customs Receipts and Union Excise Duties.